

&ITEM NO.802

COURT NO.10

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 4399/2014

(Arising out of impugned final judgment and order dated 07/08/2013

in SAD No. 778/2013 passed by the High Court Of Judicature at Allahabad)

AWADH NATH DWIVEDI & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(With office report)

Date : 26/10/2016 This petition was called on for hearing today.

CORAM : HON&#39;BLE MR. JUSTICE A.K. SIKRI

HON&#39;BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s) Mr. Ashutosh Dubey, Adv. (Mentioned by)

Mr. Rohit Singh,Adv.

For Respondent(s)

Mr. Anuvrat Sharma,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Tag with Civil Appeal NO. 318 of 2013.

(Ashwani Thakur) (Mala Kumari Sharma )

COURT MASTER

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